

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(CAA) 214 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.10.2017**

**NAME OF THE COMPANY:** M/s Anookool Facilities Pvt. Ltd. Vs. M/s  
Harcomp

**SECTION OF THE COMPANIES ACT:** 230-232

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Rajeev K. Goel, Advocate

For the Respondent (s) : Mr. Prabhansu Gupta, Advocate for OL

**ORDER**

Court Notice be issued to the office of RD & OL returnable on 23<sup>rd</sup>  
October, 2017.

— Sd —  
**(S. K. Mohapatra)**  
**Member (T)**

— Sd —  
**(Ina Malhotra)**  
**Member (J)**